

ITEM NO.1 &amp; 2

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

WRIT PETITION (CRIMINAL) NO(S). 225/2018

MANOHAR LAL SHARMA

PETITIONER(S)

VERSUS

NARENDRA DAMODARDAS MODI &amp; ORS.

RESPONDENT(S)

(FOR ADMISSION AND IA NO.127230/2018-CLARIFICATION/DIRECTION AND IA  
NO.127221/2018-APPROPRIATE ORDERS/DIRECTIONS )

WITH

W.P.(C) NO. 1205/2018 (PIL-W) [ITEM NO.1.1]  
(FOR ADMISSION)

W.P. (CRL.) NO.297/2018 [ITEM NO.2]  
[FOR ADMISSION]

W.P.(CRL.) NO.298/2018 [ITEM NO.2.1]  
[FOR ADMISSION AND I.A. NO.156477/2018 - PERMISSION TO APPEAR AND  
ARGUE IN PERSON AND I.A. NO.156478/2018 - APPROPRIATE  
ORDERS/DIRECTIONS]

Date : 14-11-2018 These matters were called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE SANJAY KISHAN KAUL  
HON'BLE MR. JUSTICE K.M. JOSEPH

For Petitioner(s)

WP(CRL) NO.225/2018

Mr. Manohar Lal Sharma,  
Petitioner-in-person  
Ms. Suman, Adv.

W.P.(C) No.1205/2018

Ms. Raj Rani Dhanda, Adv.  
Mr. Vineet Dhanda, Adv.  
Mr. N.A. Usmani, Adv.  
Mr. Gopi Chand, Adv.  
For Dr. J. P. Dhanda, AOR

W.P.(CRL) NO.297/2018

Mr. Sanjay R. Hegde, Sr. Adv.  
Mr. Dheeraj Kumar Singh, Adv.  
Mr. Mrinal Kumar, Adv.  
Mr. Nihal Ahmad, Adv.  
Mr. Alok Shukla, AOR

W.P.(CRL) NO.298/2018      Mr. Prashant Bhushan,  
petitioner-in-person

W.P.(CRL) NO.298/2018      Mr. Arun Shourie, Petitioner-in- person

For Respondent(s)

Mr. K.K. Venugopal, AG  
Mr. Tushar Mehta, SG  
Mr. R. Balasubramanian, Adv.  
Ms. Shraddha Deshmukh, Adv.  
Mr. A.K. Sharma, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Heard the learned counsels for the parties at  
length.

Hearing concluded.

Judgment reserved.

[VINOD LAKHINA]  
AR-cum-PS

[ASHA SONI]  
ASSISTANT REGISTRAR